

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-128/2007/10652/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 21st November, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2022/5563/E dtd. 16.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with official vehicle, at own cost, from the morning of 18.11.2022 till the morning of 21.11.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of his Court and office in his absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-128/2007/10653/A, dated , 21-11-2022

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)